Declaration or Assets and Liabilities

Year. 2024-25

I, MOHASINA KHATOON... son/daughter/wife of SK: MD: KHURSHED ALAM

JOHN 1.25 aged... 38... Years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRET,

R SATSERVICE and presently working as ... URDU TRANSLATOR.

given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	15,000	ASHIFALI KHAN			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	35,000 (301)	40,000-AXI	NEL	NIL	NIL
(iii)	Bonds, Debentures and shares in Companies		NIL.	NEL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1,50,000-PPF (2024-25)	60,000-PPF (2024-25)	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	MIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold-120gm Silver-150gm	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	pridge, TV, washing machine cooler, laptop	MIL	NIL	NIL	NIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	HIL	NIL	HIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	WIL	NIL	NIL
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	HIL
(v)	Other (such as interest in property)	NIL	NIL	HIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	SBI (Bi har vidhan	3,95,615	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

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		(d) dues to departments dealing with telephones	NIL	NIL
		(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
		(f) Other dues, if any		
(b)	(i)	Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DSAPK9935F 61,534 (2023-24)	NIL
	(ii)	Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii)	Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv)	Property Tax	NIL	NIL

C Personal Detail		
GPF/CPF/PRAN No.	:-	110 194 243 497
Gender	:-	(1/F)
Date of Birth	:-	10121987 (DD/MM/YYYY)
Class/Group		(A/B/C)
Cadre	-	BIHAR LEGIS LATIVE WORKS (Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	:	SIWAN

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Mohesina Khatom

Name of Employee: MOHASINA KHATOON

Designation: URDV TRANSLATOR

Department: BIHAR LEGISLATIVE ASSEMBLY

SECRETARIAT

Note:

Place: PATNA
Date: 07.02.2025

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Mohasina Khatoon 07.02.2024